

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

22) IA/1293/2022
IA/1597/2021
C.P. (IB)/2891(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.09.2022.**

NAME OF THE PARTIES: Mr. Karan Lalwani

VS

FR TECH INNOVATIONS PRIVATE LIMITED

UNDER SEC 7, SEC 33(1) (b) (i) to (iii) r/w Sec 33(3) OF THE INSOLVENCY
AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
01.11.2022.

Sd/-

ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-

H. V. SUBBA RAO
Member (Judicial)

/P/